

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 28-07-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
1	SC 633/15	The State of D.C.B C.I.D. Unit-VI Vs Ajit Atmara Apraj and others 09		
3	ABA 705/2020	Sayed Kalim Anwar Badshah Vs STATE GOVERNMENT		
4	ABA 522/2020	Sanjivakumar Panchambabu Nishad Vs State Vakola Police Station		
5	CRI BAIL APPLN 1506/2020	Mohammed Hussain Ismail Ansari Vs State of Maharashtra – B.K.C. P. Stn.		
6	MA IN ABA 182/2020	Shariq Ansari S/o Ajijuddin Ansari Vs Badruddin Sadruddin Manihar and 4 Ors		
7	MA IN ABA 183/2020	Shahajad Sabir Ali Khan Vs Badruddin Sadruddin Manihar		
8	BA 1608/20	Nasir Sadruddin Hussain Manihar Vs The State of Maharashtra – BKC P. Stn		
9	BA 1628/20	Sharukh Shan Mohd Khan Vs State - Dharavi P. Stn.		
10	Ex.42 In SC 168/16	Sandip Suresh Gurav V/s The State		
11	Ex.42 In SC 927/19	Kaustubh Raykar V/s. The State		
10	ABA 801/2020	Santosh Bhivaji Amre VS The State of Maharashtra Nirmal Nagar P.Stn		
11	ABA 802/2020	Mohd. Abid Qutubbin Shah VS The State B.K.C. P.Stn.		
12	BA 845/2020	Arbaz Isar Momoin V/s. The State Kherwadi P.Stn		
		E-Mail		
13	Ex.08 in SC 1960/19	Asif Khalid Shaikh VS Vikhroli Police Station		
14	Ex.19 in SC 419/19	Shamim Ahmad Siddiqui Shaikh VS Bandra Railway Police Station		
15	Ex.18 in SC 132/19	Salman Salim Mogal @ Bali VS Bandra Railway Police Station		
16	Ex.16 in SC 133/19	Mohd. Sajid Salim Shaikh VS Bandra Railway Police Station		

